

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1108/(MAH)/2017  
CA No.

CORAM:

Present: Ms. INA MALHOTRA  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Superways Enterprises Pvt.Ltd.  
V/s.  
Topworth Steel & Power Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NEERAV MERCHANT	ADVOCATE	{ } <span style="float: right;">FOR APPLICANT</span>
2.	SHRUTI SARDESSAI	ADVOCATE	
3.	SHREY SANCHETI	ADVOCATE	
4.	Devesh Juvekar		{ } <span style="float: right;">I.S.</span>
5	Dishabhk Teisari	"	
6	Hitesh Agarwal		

ORDER

CP No. 1108/I&BP/NCLT/MB/MAH/2017

Respondent has been served and has put in an appearance. He prays for some time to file his reply. At his request, adjourned to 23<sup>rd</sup> June 2017.

Sd/-  
Ina Malhotra  
Member (Judicial)